

ITEM NO.1

COURT NO.6

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4900-4901/2008

SERVICE TAX COMMISSIONER

Appellant(s)

VERSUS

M/S MALABAR MANGT.SERV.P.LTD.

Respondent(s)

Date : 11-10-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBERS]

For Appellant(s) Mr. Mullanpudi Rambabu, Adv.
Mr. B. Krishna Prasad, AOR

For Respondent(s) Mr. Punit Dutt Tyagi, AOR
Mr. Nikhil Nayyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counsel for the appellant prays and is granted two weeks' further time to furnish the details of the pending connected matters in this Court.

(Saroj Kumari Gaur)
Branch Officer

(Sarita Purohit)
AR-cum-PS